

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING APRIL, 2022
(data as on 06.05.2022)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	20	5	374
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	278	115	3890
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	32	10	388
BONDED LABOUR (Inc. Code 601)	48	7	635
CHILDREN (Inc. Code 100-117)	55	75	360
WOMEN (Inc. Code 1300-1316)	434	449	1582
SC/ST/OBC (Inc. Code 1900-1909)	64	74	219
OTHERS	7225	7096	8966
TOTAL	8156	7831	16414

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of April, 2022

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	5	0	84
HRD	2	7	84

Cases where NHRC recommended Monetary relief during the month of April, 2022

Nature of incident	No of Cases	Amount recommended (in Rs.)
CHILD RAPE	1	200000
CUSTODIAL DEATH (Judicial)	1	300000
SEWER DEATHS	1	300000
CUSTODIAL DEATH (Police)	3	900000
DEATH IN POLICE FIRING	1	800000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	750000
DEATH DUE TO ELECTROCUTION	1	600000
Total	9	3850000